

23-10-2020

<b>List of Cases posted for hearing/Evidence on 23-10-2020</b>				
<b>Court of the V Addl. District and Sessions Judge, D.K. Mangaluru sitting at Puttur, D.K.</b>				
<b>Sl. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Party Name</b>	<b>Advocate Name</b>
1	MVC	1929/2017	Abubakkar Vs Narnappa & Anr.	GJR/USN
2	MVC	2063/2017	Adrama Vs Deekayya Poojary & Ors.	GJR/
3	MVC	1435/2018	Yamuna & Ors. Vs Suresh & Ors.	GJR/USN
4	MVC	1436/2018	Vinaya Kumar Vs Devadas & Anr.	GJR/USN
5	MVC	481/2020	Jaya Gowda Vs Shoukath Ali & Anr.	JK/
6	MVC	482/2020	Avinash Vs Shankari & Anr.	JK/
7	MVC	491/2020	Shivaprasad Vs Adram & Anr.	SPV/
8	MVC	492/2010	Sandhya Vs KSRTC	SPV/
9	MVC	493/2020	Ananda Gowda Vs Kusumadhara & Anr.	PKB/
10	MVC	494/2020	Namitha K. Raj Vs Vasanthi & Anr.	SK/
11	MVC	607/2020	Hemavathi K. Vs Thimmappa Gowda & Anr.	KND/
12	MVC	608/2020	Hameed Vs Sheikh Jaleel & Anr.	KND/
13	Ex.C.	5008/2019	Mohammed Azaruddin Vs Mohammed Sahal	GJR/MK
14	Misc.	7/2020	vansaiyadnama makkaia Dattu Kenora & Ors. vs City Municipal Council	NKK/
15	Misc.	12/2020	vansaiyadnama makkaia Dattu Kenora & Ors. vs City Municipal Council	NKK/
16	Misc.	13/2020	vansaiyadnama makkaia Dattu Kenora & Ors. vs City Municipal Council	NKK/
17	Spl.C.	58/2015	State Vs N.S.Vinaya @ Kalappa & Anr.	PP/SPC/KSP
18	Spl.C.	5025/2020	State Vs Mohammed @ Ilyas	PP/IB
19	CrI.R.P.	5125/2018	Shobha Vs Gopalakrishna	MSK/BNP
20	CrI.R.P.	5079/2019	P. Shabbir Saheb Vs Mohammed Zohoor Baji	KRA/
21	CrI.R.P.	5026/2020	Janardhana Vs State & Anr.	SN/PP
22	CrI.R.P.	5027/2020	Supritha Sumanth Gopal Vs State & Anr.	SN/PP
23	CrI.R.P.	5028/2020	Ramakrishna Vs State & Anr.	SN/PP
24	CrI.R.P.	5047/2020	Gopalakrishna Vs State & Anr.	USN/PP
25	CrI.R.P.	5064/2020	Shobha & Ors. Vs State & Anr.	AKB/PP
26	CrI.R.P.	5066/2020	Balakrishna & Ors. Vs State & Anr.	SN/PP
27	CrI.R.P.	5072/2020	Krishna Kamath Vs State & Anr.	VKS/PP
28	CrI.Mis.	5187/2020	Thimmappa Gowda & Ors. Vs State & Anr.	KNS/PP
29	CrI.Mis.	5188/2020	Mohammaed Shafi Vs State & Anr.	MPK/PP
30	CrI.Mis.	5189/2020	Yogish Naik Vs State	DPK/PP

**Short List cases dated 23-10-2020 on the file of Prl. Sr. Civil Judge & ACJM Puttur, D.K.**

<b>Sl. No.</b>	<b>Case type</b>	<b>Case No. Year</b>	<b>Advocate for Plaintiff</b>
1	MVC	1010/2018	Jagannath Rai G
2	MVC	9/2019	Jagannath Rai G
3	MVC	1335/2019	Jagannath Rai G
4	MVC	1457/2019	A Dinakara Rai
5	MVC	1763/2019	Jagannath Rai G
6	MVC	608/2019	Vishwanath
7	RA	26/2019	K.S. Vivekanda
8	MA	26/2019	Divakara K Nidvannaya
9	MA	28/2019	Divakara K Nidvannaya
10	MVC	1451/2019	A Dinakara Rai
11	MVC	1842/2019	Jagannath Rai G
12	MVC	1847/2019	Jagannath Rai G
13	MVC	1867/2019	A Dinakara Rai
14	MVC	1870/2019	A Dinakara Rai
15	MVC	609/2020	Kavan Naik D D
16	MVC	477/2019	Prasad Kumar Rai
17	MVC	582/2019	A Dinakara Rai
18	CC	636/2020	State
19	CC	637/2020	State
20	CC	825/2020	State
21	CC	826/2020	State
22	CC	827/2020	State
23	CC	828/2020	State
24	CC	830/2020	State
25	CC	832/2020	State
26	CC	1106/2019	State
27	CC	2472/2018	State
28	CC	2698/2019	State
29	CC	125/2014	State
30	CC	76/2014	State

### Cause List

cases are posted to arguments on 23-10-2020 in the court of  
Addl. Sr. C.J. & JMFC Puttur D.K.

Sl. No.	Case Type	Case No.	Advocate Name
1	OS	26/2014	Sathish Prabhu
2	OS	60/2016	Betta P Ishwara Bhat
3	OS	33/2008	Divakar K Nidvannaya
4	OS	20/2014	Sathish Prabhu
5	MVC	428/2015	Sri Prashanth P Rai
6	OS	47/2015	Betta P Ishwara Bhat
7	OS	8/2016	K Nagesh Sharma
8	OS	58/2016	K.R.Acharya
9	OS	29/2017	M Ram Mohan Rao
10	MVC	1630/2017	Jagannath Rai G
11	OS	10/2018	Betta P Ishwara Bhat
12	OS	60/2018	N Kishor Kolathaya
13	OS	62/2018	Deepak
14	MC	62/2019	K Nagesh Sharma
15	SC	80/2019	M Ishwar Bhat
16	FDP	9/2001	K R Acharya
17	RA	28/2007	K R Acharya
18	RA	56/2007	Sathish Prabhu
19	RA	10/2010	M Ram Mohan Rao
20	OS	37/2010	M Ram Mohan Rao
21	RA	38/2011	Divakar K Nidvannaya
22	RA	14/2012	Divakar K Nidvannaya
23	OS	8/2018	Chindananda B
24	MA	8/2018	Divakar K Nidvannaya
25	MC	88/2018	K R Acharya
26	OS	31/2019	Srigirish Malli
27	MA	27/2018	Divakar K Nidvannaya
28	MA	18/2019	M Ishwar Bhat
29	CC	794/2014	APP
30	CC	795/2015	APP

<b>PRL.CIVIL JUDGE AND J.M.F.C., PUTTUR. D.K.</b>			
<b>Cases posted for Evidence, hearing and arguments on 23-10-2020.</b>			
<b>Sl.No.</b>	<b>Case no.</b>	<b>Stage</b>	<b>Advocate Name</b>
1	O.S. 484/2019	Evidence	Praveen Bambila
2	C.C. 102/2016	Evidence	Murali Krishna K.N.
3	C.C. 233/2016	Evidence	
4	C.C. 273/2016	Evidence	P.Suresh Rai
5	C.C. 53/2017	Evidence	K.S.Vivekananda
6	C.C. 76/2017	Evidence	Silvia D Souza
7	C.C. 99/2017	Evidence	B.Narasimha Prasad
8	C.C. 100/2017	Evidence	B.Narasimha Prasad
9	C.C. 102/2017	Evidence	B.Narasimha Prasad
10	C.C. 112/2017	Evidence	Radhakrishna Acharya K.
11	C.C. 115/2017	Evidence	Radhakrishna Acharya K.
12	C.C. 243/2017	Evidence	N.Kishore Kolathaya
13	C.C. 253/2017	Evidence	Sandesh
14	C.C. 267/2017	Evidence	Santhosh Kumar K.
15	C.C. 277/2017	Evidence	B.Narasimha Prasad
16	C.C. 260/2018	Evidence	Jagannath Rai G
17	C.C. 250/2018	Evidence	Jagannath Rai G
18	C.C. 316/2018	Evidence	Mahesh Kaje
19	O.S. 272/2010	Hearing	Divakara Nidwannaya
20	O.S. 228/2016	Hearing	Divakara Nidwannaya
21	O.S. 235/2016	Hearing	K.Nagesh Sharma
22	O.S. 742/2016	Hearing	N.Kishore Kolathaya
23	O.S. 281/2017	Hearing	K.V.Manohar
24	O.S. 383/2017	Hearing	Shyam Prasad K.
25	O.S. 184/2020	Hearing	M.Rammohan Rao
26	O.S. 222/2020	Hearing	Mohan Das Rai
27	Exc. 19/2018	Hearing	Vijaya Narayana K.M.
28	CrI.Misc. 26/2017	Hearing	Sathish Prabhu
29	CrI.Misc. 48/2018	Hearing	Mahesh Kaje

**Cases posted for hearing / arguments on 23-10-2020 in the court of  
Addl. Civil Judge and JMFC, Puttur, D.K.**

<b>Sl. No.</b>	<b>Case No. / Year</b>	<b>Advocate Name</b>
1	O.S. 14/2015	D.K.N. / K.N.M.
2	O.S. 18/2015	D.K.N. / S.P.
3	O.S. 112/2015	D.K.N. / S.P.E.
4	O.S. 341/2015	C.B.
5	O.S. 40/2015	D.K.N. / K.R.A.
6	O.S. 143/2015	S.P. / U.S.N.
7	O.S. 179/2015	S.N.N.K.
8	O.S. 206/2015	J.H. / R.A.K.
9	O.S. 95/2016	D.K.N. / A.G.P.
10	C.C. 1860/2003	B.N.P. / M.K.
11	C.C. 1861/2003	B.N.P. / M.K.
12	C.C. 1467/2014	A.P.P. / M.P.K. / S.K.
13	C.C. 1473/2014	K.M.S. / A.P.P.
14	C.C. 441/2015	A.P.P. / A.D.P.
15	C.C. 114/2016	A.P.P.

**DATE: 22.10.2020**  
**PLACE: PUTTUR**

**Addl. Civil Judge and JMFC, Puttur.**

**In the court of Sri. Venkatesha N.  
II Addl. Civil Judge and JMFC,Puttur**

**Cause list dated on 23-10-2020 to hear as per guidelines issued under S.O.P**

<b>Sl.No</b>	<b>Case No</b>	<b>Stage</b>	<b>Adv.Name</b>
1	O.S.413/2019	Arguments	Adarsh Rai
2	O.S.454/2018	Hearing	DKN
3	O.S140/2018	Hearing	KRA
4	O.S243/2018	Hearing	KB
5	O.S265/2018	Hearing	KB
6	O.S.322/2018	Hearing	JPN
7	O.S.466/2018	Hearing	DKN
8	O.S.478/2018	Hearing	BC
9	O.S.179/2019	Hearing	BNP
10	O.S.479/2019	Objection	KNS
11	CMC3/2020	Hearing	DKN
12	O.S.197/2020	Hearing	KNS
13	CrI.MC 65/2018	Hearing	CDPO
14	C.C.485/2018	Hearing	KMK
15	O.S.12/2018	Evidence	KNS
16	O.S.315/2018	Evidence	SP
17	O.S.405/2018	Evidence	MRMR
18	O.S.317/2019	Evidence	PB
19	O.S.361/2019	Evidence	Keshava P
20	C.C.120/2018	Evidence	VKS
21	C.C.175/2018	Evidence	BNP
22	C.C.42/2018	Evidence	SGM
23	C.C.469/2019	Evidence	RAS
24	C.C.863/2019	Evidence	GJR

List of Thirty cases chosen for hearing/Evidence on 23-10-2020 out of cause list of that day

In the court of Mahamed Imthiyaz Ahamed, Senior Civil Judge and JMFC, Bantwal

Morning session			Afternoon Session		
Sl. No	Case No.	Advocate Name	Sl. No	Case No.	Advocate Name
1	CC 305/2017	MAR /GMK	1	Crime 40/2020	APP/SA
2	Crlmc 189/2019	CM/SLS	2	Crime 58/2020	APP /VK
3	Crlmc 131/2020	KMA	3	Crlmc 148/2020	AKRN
4	Crlmc 111/2020	PIAR	4	Crlmc 568/2014	CS /UA
5	OS 8/2008	BNS / BGS /AGP	5	CC 208/2015	CKS /SKN
6	OS 43/2015	PNJ /PBS	6	CC 177/2016	PJR /SJL
7	OS 46/2015	MSK / PJR	7	Crlmc 315/2017	SNK
8	OS 51/2015	PNJ /MRB	8	Crlmc 231/2018	RS /PJR
9	MVC 850/2018	SKB / MSK	9	RA 15/2015	BGS /PBS
10	CC 272/2016	PJR/VS	10	RA 16/2015	BGS /PBS
11	OS 3/2017	KRU /PBS	11	RA 6/2016	KVB / AKR
12	MC 76/2019	VK	12	RA 12/2017	BGS /PBS
13	OS 39/2014	PNJ/ VS	13	RA 18/2017	DJS /JNP
14	CC 47/2016	KNB / ADR	14	MC 45/2018	KVB
15	CC 263 /2016	PJR /RRN	15	MC79/2019	RS /HC

For orders/ Judgement	
1	PCR 236/2019
2	PCR 291/2019
3	RA 16/2014
4	RA 4/2018
5	MC 74/2019

**PRL.CIVIL JUDGE AND JMFC**  
**In the Court of:Ramya H.R.**  
**PRL. CIVIL JUDGE AND JMFC**  
**Cases Listed 23-10-2020**

SL.No	Case NO.	Party Name	Advocate Name
1	OS 348/18	E-Nadu Finance Corporation rept by its proprietor Kushalappa M Vs Jyothi	H SATHISH RAO
2	Ex.C 33/18	Messrs Lobo Finance Corporation, Vittal represented by its proprietor Sri. Antony Lobo Vs K. Mohammad Haji	P.JAYARAMA RAI
3	Ex.C 44/18	Ms. Lobo Finance Corporation Vittal rept by its proprietor Vs Aboobakkar	P.JAYARAMA RAI
4	OS 133/17	Karnataka vikasa Grameen Bank Rep.by Thirumaleshwara Bhatrumaleshwara Bhat Vs Venogopala Acharya	P.N.B
5	OS 424/18	Karnataka Vikas Grameena Bank rep be GPA Holder Sri Shankaranarayana Bhat Vs KANakaraj	PNB
6	OS 296/20	Manoj Shetty Vs The State of Karnataka	M.SUDHARSHANA KUMAR
7	OS 297/20	Abdul Basheer Vs Hemalatha	M.SUDHARSHANA KUMAR
8	OS 4/20	Sushanth S Poojary Vs the Tahsildhar	Richard Costa M
9	OS 604/15	Usha Vs Rathnavathi	Arun Roshan Dsouza
10	OS 229/09	SMT BABY Vs K KRISHNA BHANDARY	



11	OS 524/17	M/S Lobo Finance Corporation Vittal Rep its proprietor Antony Lobo Vs Ashraf	P. Jayarama Rai
12	OS 209/19	ABDUL KUNHL. Vs THE DEPUTY COMMISSIONER DK DISTRICT	SEKINA A
13	OS 275/19	Lobo Finance Corporation rep by Proprietor Antony Lobo Vs Jayakara K.	P.JAYARAMA RAI
14	OS 399/19	Akshay Kumar Vs The State of Karnatka Rept by the Deputy Commissioner	Shivani
15	OS 104/20	Yathish rept by Natural Guardian Father K Nalinaksha Vs The Deputy Diretor of Public Instructions DDPI	SMT.KESHAVI
16	FDP 24/14	A. Muralidhara Vs A. Venkat Rao	B.Narayana Somayaji
17	OS 376/15	MS B.Ganapathy Bhandarkar and sons, Rep. B.Dinesh Bhandarkar Vs Raghavendra Holla	P.Bhanu Shankar
18	OS 562/15	Asis Kolnad Vs M.Gopalakrishna Bhat	Prakash Narayana J
19	OS 34/18	K. Vittala Das Vs Hoovayya Moolya	M.SUDHARSHANA KUMAR
20	OS 87/19	Prema Vs Gopala Krishna Chawta	Praveena Chandra T
21	OS 97/19	John D souza Vs Gregory D souza	MSK

22	OS 294/20	Veerappa poojary Vs Avinash jain	JNP
23	OS 254/20	Shree Bahgavathi Devaru rep by Adalthedar K Prasanna Kamath Vs A Vishnu Bhat	B.V.S
24	OS 251/20	Severine Dsouza Vs Angoline D souza	Ajey B Survana
25	FDP 1/18	Florine Moras Vs Alex Pinto	P.BHANU SHANKAR
26	OS 477/19	Vajranabha Hegde Vs Vasantha Shetty	HSR
27	OS 204/19	NISAR AHMAD Vs ZAIBUNNEESA	SMT.SHOBHALATHA
28	OS 347/13	Ibrahim Vs M.Adam	Naveen Banninthaya P.R.
29	Ex.C 4/20	Syndicate Bank Rept by Mr. Ashirwad Kumar B Vs Lingappa Naik	Pundikai Narayana Bhat
30	OS 268/20	Prema Vs M C C Bank Ltd	Chidanand Kedilaya

Place:Bantwal  
Date:22-09-2020

Prl. CJ&JMFC Bantwal.

<b>LIST OF 20 CASES FOR HEARING ON THE FILE OF ADDL.CIVIL JUDGE AND JMFC COURT, BANTWAL ON 23-10-2020</b>			
<b>Sl. No.</b>	<b>Case Number</b>	<b>Stage</b>	<b>Advocate Name</b>
1	Cr. No.143/2020 VPS	For objection	AJN Advocate
2	Cr. No.136/2020 VPS	For surety	S.P. Advocate
3	Cr. No.105/2020 VPS	For surety	PJR Advocate
4	Cr. No.98/2020 BRPS	For surety	AJN Advocate

<b>Case Posted for Hearing/Evidence on 23.10.2020</b>			
<b>In the Court of Prl. Senior Civil Judge &amp; JMFC Belthangady</b>			
<b>Sl.No</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Advocate Name</b>
1	* MC	14/2020	SP
2	* MC	11/2020	JKP
3	* OS	16/2014	JKP/ASK/BKDR
4	FDP	2/2018	GG/MVK
5	Ex	5/2020	ASK
6	FDP	1/2018	PKS/VGP/IG
7	OS	38/2019	YSB/HPN
8	OS	54/2019	GG
9	MVC	333/2017	NBK/SV
10	MVC	900/2020	GKB
11	MVC	901/2020	PM
12	MVC	902/2020	PM
13	MVC	716/2020	GKB
14	Exc	6/2011	ASK/YRK
15	CC	121/2014	JKP
16	CC	24/2018	SSL/JKP
17	CC	155/2018	VGM/MVK
18	CC	264/2018	VGM/SV
19	CC	389/2018	SG
20	CC	218/2019	ATR/KSG
21	CC	13/2020	MK
22	CC	24/2020	BKDR
23	CC	25/2020	JKP
24	CC	28/2020	BKDR
25	CC	33/2020	AN
26	CC	34/2020	BKDR
27	CC	68/2020	VGM
28	CC	65/2020	VGM
29	CC	66/2020	VGM
30	CC	32/2020	VGM

**Date :22.10.2020**  
**Place : Belthangady**

**Prl. Senior Civil Judge & JMFC**  
**Belthangady**

**Note: \* cases are posted for Evidence on 23.10.2020**

**ADDL.CIVIL JUDGE & JMFC., BELTHANGADY****The following cases are posted for hearing / Evidence on 23-10-2020**

Sl. No.	Case Type	Party Name	Advocate Name	Purpose
<b>Addl. Civil Judge &amp; JMFC.</b>				
1.	O.S. 109/2013	Shekhara Poojary V/s Bhaskara Shetty	PKS BKDR	Cross of DW1
2.	O.S. 376/2016	Sham Sundara Bhat V/s Shekhara Nalke	ASK PKS	Cross of DW1
3.	O.S. 302/2019	Corporation Bank V/s N Usman & another	KSS PKS	Cross of PW1
4.	O.S. 42/2020	Khathijamma V/s Govt. Of Karnataka & another	MB AGP	Hear on I.A. No. II (Defendant side)
5.	O.S. 178/2020	Biji raj & aother V/s Gopakumar & another	ASK	Hear on I.A. II
6.	C.C. 632/2018	VPS V/s Harish	APP ASK	Evidence of Cw-4 & 9
7.	C.C. 1655/2019	Vinay Kumar V/S Abdul Kumar	UP MB	Arguments
<b>(C/c) Prl. Civil Judge &amp; JMFC.</b>				
8.	O.S. 110/2014	Mahabala Poojary V/s Bhoja Poojary & others	PKS BKDR	Cross of DW1
9.	O.S.20/2015 C/W O.S. 79/2015	Sanjeeva Gowda V/s Babu Gowda	ATR BKDR	Cross of PW1
10.	O.S. 443/2016	Appi V/S Sanjeeva Gowda & others	GG MBS	Hear on I.A. IV
11.	O.S. 223/2017	Babu Moolya & others V/s Koragappa Gowda & others	AN ASK	Hear on Pre. Issues
12.	O.S. 88/2020	Gangayya V/s Duggappa & Others	VGP VGM	Hear on IA III
13.	C.C. 204/2014	Mathew M.N V/s Sharadha K.V	VGM BKDR	Reply Arguments
14.	C.C. 110/2015	BPS V/s Mahesh Shetty Thimarodi & others	APP JKP/AN/KBH	Evidence of PW8, 14
15.	C.C. 754/2015	BPS V/s Veeresh K	APP PM	Evidence of CW3 to 5
16.	C.C. 232/2016	BPS V/s Vijaya D'Souza & another	APP GG/BKDR	Evidence of CW2 & 3
17.	C.C. 406/2016	DPS V/s Lingappa Gowda	APP PM	Evidence of CW5, 7, 8
18.	C.C. 610/2016	DPS V/s Basavarja Chowdhari	APP JKP	Evidence of CW6 & 7

<b>Sl. No.</b>	<b>Case Type</b>	<b>Party Name</b>	<b>Advocate Name</b>	<b>Purpose</b>
19.	C.C. 595/2017	BPS V/s Yashwamth & others	APP KP	Evidence of CW3
20.	C.C. 3343/2018	BPS V/s Surendra Poojary & others	APP MK	Evidence of CW2
21.	C.C. 203/2016	BPS V/s Mallesha	APP FKV	HBC
22.	C.C. 631/2016	DPS V/s T.C. Abraham & others	APP VGM	HBC
23.	C.C. 575/2017	DPS V/s Annu Mugeru	APP BSK	HBC
24.	C.C. 627/2017	DPS V/s Hamad	APP UY	HBC
25.	C.C. 2592/2018	DPS V/s Ravi Bhandari & others	APP PM	HBC
26.	C.C. 2769/2018	DPS V/s Shreedhara Poojary	APP SG	HBC
27.	C.C. 3342/2018	BPS V/s Sulaiman	APP PM	HBC
28.	C.C. 3375/2018	DPS V/s Azeez	APP SKJ	HBC
29.	C.C. 141/2019	BPS V/s Padmanabha	APP SHL	HBC
30.	C.C. 1452/2019	DPS V/s Gummanna Gowda & another	APP SG	HBC

**COURT OF SENIOR CIVIL JUDGE & JMFC, SULLIA, D.K.**

**The following Cases are posted for Arguments on 23-10-2020.**

Sl No.	Case Number	Appellant/ Plaintiff/Complainant Name	Respondent/ Defendant/Accused Name	Adv. for Appellant/ Plaintiff/ Complainant	Adv. for Respondent/ Defendant/ Accused
1.	RA 17/2018	Jathappa Gowda	The Aranthodu Grama Panchayath	SN	MVG
2.	RA 18/2018	Sanath Shetty	Priyanka	KKM	SN
3.	RA 19/2019	B.S Babanna Rai	State Rep by Deputy Commissioner	BVG	SPK
4.	RA 16/2019	M. Mohammad	Mohammad	KMK	USN
5.	RA 01/2020	Devaki	A. Padmanabha	MK	KMK
6.	RA 12/2019	Saraswathi	Purushothama	JH	KRR
7.	RA 01/2018	Ramanna Naika	Smt Vasanthi	BVG	JH
8.	RA 14/2018	A Ramanna Gowda	Smt. Vijaya Kumari	BVG	KBV
9.	RA 9/2019	Balakrishna Gowda	A. Vishnu Gowda	BVG	JH
10.	RA 04/2019	Jayamma	Kamma	BVG	NKK
11.	RA 03/2019	Aletty Village Panchayath	Abdul Rehaman	BVG	JH
12.	RA 17/2017	D. Venkatramanayya	D B Radhakrishna	SN	JH
13.	RA 10/2019	A. Siddappa Gowda	Krishna Ammannaya	BVG	DSB
14.	RA 13/2016	Smt Kamala	Sanjeeva Shetty	KRR	MK
15.	RA 9/2018	Laxmana Gowda	Utthappa	JH	KMK

16.	RA 1/2015	B. Subrahmanya Joshi	Gowrishankari K Rai	NKK	CKN/BVG
17.	RA 6/2019	Purushothama Gowda	A.S Venkatramana Gowda	JH	MVG
18.	RA 7/2020	Divakara. P	Seethamma	NK	MVG
19.	RA 17/2019	E. Shivasubramanya Bhat	Mahesh Bhat	SN	JH
20.	RA 6/2018	Santhappa Gowda	Sundara Gowda alias Padmaiah Gowda	BVG	JH
21.	RA 165/2009	Kukke Sri Subramanya Temple	Kunhakka & others	BNP	DKN & MVG
22.	RA 11/2018	N. Duggappa alias Janardhana Gowda	The Assistant Engineer, Zilla Panchayath Engineering Division Sullia & others	SN	JH & SKB
23.	RA 15/2018	Balachandra & another	Smt. Pushpavathi & others	BVG	MVG
24.	RA 02/2019	K. Vishwanatha Rao	Smt. Sooryakumari	BVG	NK
25.	MVC 536/2019	Jayanthi & another	Shahira M H & another	SN	NK
26.	RA 16/2018	Abdul Kunhi	B.R Rajeshwari & another	MVG	JH
27.	RA 7/2019	A. Balakrishna Gowda	Janaki	BVG	JH
28.	RA 18/2019	G Radhaveni	Chandravathi	KKM	KRR
29.	CC 628/2016	The Sate - Sullia PS Sullia D.K	Yadhuraja & another	APP	CVG
30.	CC 158/2017	Ayub Khan	Zakaria	SN	MN

Date:22-10-2020  
Place: Sullia, D.K.

Sd/-  
SENIOR CIVIL JUDGE & JMFC  
SULLIA, D.K.



**In the court of Civil Judge and JMFC., Sullia, D.K.**  
**The list of Cases will take up for arguments and hear on 23-10-2020**

Sl. No.	Case Type	Case No.	Parties Name	Stage	Adv for Plaintiff/ Complainant	Adv. For Respondent/Defendant/ Accused
1	OS	115/2013	Guddappa Gowda Rep by GPA holder N Deviprasad V/S Karnataka State Re by Dy.Commissioner	Arguments	Sri B.V.G., Adv.	Def 1, 6 to 8 AGP, D-3 Sri JH, D-5 Sri NK., Advocates.
2	OS	53/2014	Shyamala P V/S Abdul Jabber and others	Arguments	Sri S.P., Adv.	Sri K.K.M., adv.
3	CC	143/2017	State V/S Pradeep S	Evidence	APP	Sri M.V.G., Adv.
4	CC	1302/2017	State V/S Dinesh and others	Evidence	APP	A-1 Sri JH, A-2 Sri DSB, A-3 Sri NK, advocates
5	CC	1319/2017	State V/S Shashidhara Rai	Evidence	APP	Sri JH, Adv.
6	CC	1321/2017	State V/S K.S Gangadhara and others	Evidence	APP	Sri N.K., Adv.
7	CC	1840/2017	State V/Sgangadhara M and another	Evidence	APP	Sri S.N., Adv.
8	CC	1844/2017	State V/S Shekhara Gowda	Evidence	APP	Sri N.K., Adv.
9	CC	342/2018	State V/S Santhosh and others	Evidence	APP	Sri JH, Adv.
10	CC	593/2018	State V/S Rajesh	Evidence	APP	Smt. C.V.G., Adv.
11	CC	1399/2017	State V/S savith T and another	Evidence	APP	Smt. C.V.G., Adv.
12	CC	743/2018	State V/S Abdul Azeez	Evidence	APP	Sri M.N., Adv.
13	CC	1098/2018	State V/S Guruprasad Panja and others	Evidence	APP	Sri M.V.G., Adv.
14	CC	1240/2018	State V/S Kumara	Evidence	APP	Sri N.K., Adv.

15	CC	49/2019	State V/S Rama T	Evidence	APP	Sri N.K., Adv.
16	CC	672/2019	M.T. Shantharama V/S Lohith B P	Evidence	APP	Sri N.V.Adv.
17	CC	1139/2019	State V/S Janardhana Naika and others	Evidence	APP	Sri N.K., Adv.
18	CC	1198/2019	State V/S Mahesh and others	Evidence	APP	Sri M.V.G., Adv.

Date: 23.10.2020

Place: Sullia, D.K.

Civil Judge & JMFC., Sullia.

<b>CIVIL JUDGE &amp; J.M.F.C.,MOODBIDRI</b>				
<b>CAUSE LIST DATED 23-10-2020</b>				
<b>Sl.No.</b>	<b>Case Type</b>	<b>Case No./ Year</b>	<b>Sub Stage</b>	<b>Advocates</b>
<b>CRIMINAL CASES</b>				
1	CC	668/2020	Hearing	SSD
2	CC	129/2018	Hearing	SSD
3	CC	243/2019	Hearing	MS
4	CrI. MC	108/2019	Hearing	JPB
5	CrI. MC	16/2020	Hearing	JPB
6	CrI. MC	18/2020	Hearing	VKM
7	CrI. MC	32/2020	Hearing	SSD
8	CrI. MC	182/2016	Hearing	KS/SSD
<b>CIVIL CASES</b>				
9	OS	13/2015	Hearing	GMB/SPH
10	OS	157/2010	Evidence	SSM
11	OS	84/2011	Evidence	MPS/SSD
12	OS	119/2011	Evidence	SSD
13	OS	190/2012	Hearing	IRB/KRP
14	OS	159/2014	Evidence	MK/SKP
15	OS	7/2015	Evidence	CG/MVB
16	OS	5/2015	Evidence	BZH/SPH
17	OS	14/2015	Evidence	DNS/MVB
18	OS	27/2015	Evidence	JPB/MS
19	OS	46/2015	Evidence	SSD/SPH
20	OS	96/2016	Hearing	MKVK
21	OS	30/2017	Evidence	PSL
22	OS	222/2017	Evidence	VKM
23	OS	35/2018	Evidence	HSM
24	OS	260/2019	Hearing	MCK
25	OS	245/2019	Hearing	KS
26	OS	103/2013	Hearing	SNK/PK/MS/MVB
27	FDP	13/2015	Hearing	MVB
28	FDP	9/2018	Hearing	SSD
29	FDP	13/2018	Hearing	SSD
30	Ex	12/2012	Hearing	MKDK